

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 582
TO BE ANSWERED ON 24.07.2025**

MIGRANT WORKERS KILLED AT WORKPLACES

582. SHRI SAMIRUL ISLAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) the State-wise data of migrant workers who have lived in other States over the last five years;**
- (b) the number of migrant workers killed at their workplaces in the last five years; and**
- (c) the names and details of the migrant workers who were killed, in the last five years, year-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Migration of workers from one State to another State is a continuous process and dynamic in nature.

The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers.

As on 16.07.2025, over 30.94 crore unorganized workers including migrant workers have registered on eShram portal. The details of State-wise eShram registration is annexed.

In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers, licensing of contractors etc. Workers employed with such establishments are to be provided minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities protective clothing etc.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 582 FOR 24.07.2025 REGARDING “MIGRANT WORKERS KILLED AT WORKPLACES” RAISED BY SHRI SAMIRUL ISLAM, MP(RS).

State-wise number of unorganised workers registered on eShram portal, as on 16.07.2025

S.N.	States	Registration on eShram Portal as on 16.07.2025
1.	ANDAMAN AND NICOBAR ISLANDS	34,301
2.	ANDHRA PRADESH	85,82,350
3.	ARUNACHAL PRADESH	2,09,452
4.	ASSAM	77,01,591
5.	BIHAR	2,99,89,709
6.	CHANDIGARH	1,87,909
7.	CHHATTISGARH	85,97,389
8.	DELHI	35,72,672
9.	GOA	82,028
10.	GUJARAT	1,21,56,299
11.	HARYANA	54,00,054
12.	HIMACHAL PRADESH	20,00,909
13.	JAMMU AND KASHMIR	35,95,079
14.	JHARKHAND	96,86,345
15.	KARNATAKA	1,08,70,788
16.	KERALA	60,58,844
17.	LADAKH	34,628
18.	LAKSHADWEEP	2,840
19.	MADHYA PRADESH	1,88,94,321
20.	MAHARASHTRA	1,78,32,615
21.	MANIPUR	4,61,705
22.	MEGHALAYA	3,51,674
23.	MIZORAM	72,186
24.	NAGALAND	2,38,148
25.	ODISHA	1,35,96,824
26.	PUDUCHERRY	1,94,425
27.	PUNJAB	58,50,534
28.	RAJASTHAN	1,48,50,534
29.	SIKKIM	48,514
30.	TAMIL NADU	92,87,763
31.	TELANGANA	45,33,781
32.	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	75,286
33.	TRIPURA	8,95,045
34.	UTTAR PRADESH	8,39,39,734
35.	UTTARAKHAND	30,83,131
36.	WEST BENGAL	2,64,76,850
	Total	30,94,46,257
